

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

20.C.P. 998/2018

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **17.09.2019**

NAME OF THE PARTIES: Devendra Sharma.

**v/s.**

Piramal Glass Ltd

SECTION 241 OF COMPANIES ACT, 2013.

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**ORDER**

At the request of the counsel for the Petitioner, list this matter on  
16.10.2019.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)